NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/42/2016

NAME OF THE PETITIONER(S)

: G. Sethuraman

NAME OF THE RESPONDENT(S)

: Spinco Special Instruments Consortium Pvt. Ltd & 3 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

T) G. POONKUNRAN

counted so we petition

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ORDER

Counsel for petitioner present. Counsel for the respondents present and stated that the senior counsel could not attend before the Tribunal today due to personal inconvenience. Counsel for petitioner made submissions in part. For continuing the arguments time is enlarged at request. Meanwhile, counsel for petitioner stated that they are ready to make an exit by selling the shares for the value suggested by the Valuer who was appointed as per the orders of the CLB and subject to the share capital invested by the petitioner in the R1 company. Counsel for respondents prayed for time to seek instructions in this regard. Time is enlarged at request. Put up on 04.01.2018.

-sd-S Vijayaraghavan Member (Technical)

-501-K Anantha Padmanabha Swamy Member (Judicial)